GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2531 TO BE ANSWERED ON 22/03/2023

WELFARE OF PERSONS WITH DISABILITIES (PWDS)

2531 SHRI JOSE K. MANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has the details of the number of beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS) of National Social Assistance Programme (NSAP);
- (b) if so, State-wise details thereof;
- (c) whether Government has any plan to increase the amount of monthly pension to at least ₹1,000 under the IGNDPS scheme;
- (d) if so, details thereof; and
- (e) details of the policy initiatives taken by Government for the welfare of Persons with Disabilities (PwDs) in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b): State/UT-wise details of number of beneficiaries during 2022-23 under Indira Gandhi National Disability Pension Scheme (IGNDPS) of National Social Assistance Programme (NSAP) is annexed.
- (c) & (d): While considering the continuation of the NSAP for the 15th Finance Commission cycle (2021-26), the revision in the eligibility criteria and rate of assistance under NSAP schemes was considered by the Government. However, the Government has approved continuation of NSAP scheme in its present form. Therefore, there is no proposal to increase the pension amount at present. The States/UTs are, however, encouraged to provide top-ups over and above the central assistance under the NSAP. Presently, these amounts range from Rs.100 to Rs. 3200 per month per beneficiary under IGNDPS.
- (e): As per the information received from Department of Empowerment of Persons with Disabilities, the Department administers the following three Acts for the welfare of Persons with Disabilities (PwDs) in the country:
- (i) Rights of Persons with Disabilities (RPwD) Act, 2016, which came into effect on 19.04.2017. The Act provides various rights and entitlements to persons with disabilities such as equality and non-discrimination, protection from violence and abuse, support in the form of limited guardianship, inclusive education, reservation in higher educational institutes, reservation in government jobs, accessibility, skill training, etc. Further, the Department of Empowerment of Persons with Disabilities notified list of posts identified suitable for PwDs on 04.01.2021 with a view to ensure effective implementation of reservation in government establishments;

- (ii) The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, Act, 1999 for welfare of said four categories of PwDs including guardianship for them;
- (iii) The Rehabilitation Council of India Act, 1992 for governing rehabilitation courses and programmes and regulation of rehabilitation professionals for creating a pool of rehabilitation professionals in the disability sector.

Annexure referred in the reply of Rajya Sabha Unstarred Question no. 2531 due for answer on 22.03.2023

State/UT-wise number of beneficiaries during 2022-23 under Indira Gandhi National Disability Pension Scheme (IGNDPS) of NSAP

Sl. No.	States/UTs	Number of beneficiaries
1	Andhra Pradesh	24413
2	Bihar	126156
3	Chhattisgarh	31985
4	Goa	466
5	Gujarat	20300
6	Haryana	11537
7	Himachal Pradesh	853
8	Jharkhand	26516
9	Karnataka	44825
10	Kerala	29935
11	Madhya Pradesh	99924
12	Maharashtra	9106
13	Odisha	90754
14	Punjab	5982
15	Rajasthan	30513
16	Tamilnadu	63261
17	Telangana	17448
18	Uttar Pradesh	75280
19	Uttarakhand	2880
20	West Bengal	61019
	Sub Total	773153
NE States	S	
21	Arunachal Pradesh	112
22	Assam	34864
23	Manipur	1005
24	Meghalaya	1558
25	Mizoram	686
26	Nagaland	960
27	Sikkim	457
28	Tripura	1856
	Sub Total	41498
Union Territories		
29	A&N Islands	2
30	Chandigarh	100
31	D&N Haveli and D&D	320
32	NCT Delhi	4647
33	J&K	2426
34	Ladakh	219
35	Lakshadweep	51
36	Puducherry	1259
	Sub Total	9024
	GRAND TOTAL	823675